

CENTRAL ADMINISTRATIVE TRIBUNAL  
KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata

ORDER SHEET

COURT NO. : 1

26.03.2021

C.P.C/350/97/2020

O.A./350/1373/2013

GOUTAM KR SAHOO  
-V/S-  
MR VINAYAK GARG & ORS

ITEM NO:31

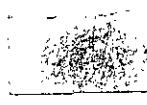
FOR APPLICANTS(S) Adv. :

Mr. B. Chatterjee

FOR RESPONDENTS(S) Adv.:

Mr. P. Bajpayee



Notes of The Registry	Order of The Tribunal
	<p>Heard ld. counsel for both sides.</p> <p>Ld. counsel for the alleged contemnors submits that the orders of the Tribunal has been complied with.</p> <p>Accordingly, contempt proceedings are dropped. Notices issued, if any, are discharged with liberty to the petitioner to agitate afresh, if further aggrieved.</p> <p style="text-align: center;"> (DR. NANDITA CHATTERJEE) MEMBER(A)</p> <p style="text-align: center;"> ( BIDISHA BANERJEE) MEMBER (J)</p> <p>ss</p>